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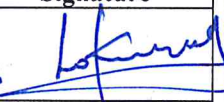
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: <sup>12</sup>HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.102/9/HDB/2018
NAME OF THE COMPANY	Rajvir Industries Ltd
NAME OF THE PETITIONER(S)	Krishna Bio Tech
NAME OF THE RESPONDENT(S)	Rajvir Industries Ltd
UNDER SECTION	9 of TBC

**Counsel for Petitioner(s):**

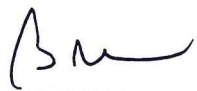
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lokesh Agarwal	PCS	cs lokesh agarwal 05@gmail.com 9700894008	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajagopalan	Advocate	rajagopalan@legalaid.org 9700894008	

**ORDER**

Heard Mr. Lokesh Agarwal, Learned Counsel for the Petitioner. Mr. Rajagopalan Learned Counsel for the Respondent. The Petitioner is directed to file Notice of date of hearing to the respondent. Respondent shall file objections if any within one week. List the matter on 03.04.2018.

  
MEMBER (Judl)